



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 09/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
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12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
15)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	AB/3339/2024 B/O	RABI JAISWAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION (BA)				
59	Bail Appln./75/2025 B/O	SAJU RAHMAN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./2616/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
61	Bail Appln./3534/2024 FIXED	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
62	Bail Appln./3757/2024 FIXED	UMESH MANDAL Versus THE STATE OF ASSAM AND ANR	MR. H S BORAH	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
63	Bail Appln./3941/2024 FIXED	SUNNY CHAKRABORTY AND 5 ORS Versus THE STATE OF ASSAM	DR. D J DEKA	PP, ASSAM
64	Bail Appln./34/2025 FIXED	MD IJAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING				
65	AB/3309/2024 FIXED	RUPJYOTI BHARALI Versus THE STATE OF ASSAM	DR. J. D. KHAUND MS M CHAKRAVARTY M NARZARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
7	Review.Pet./1/2024 AT 10:30 A.M. WITH WP(C)/4451/2022 (D/O)	KANDARPA BAISHYA Versus KESHAB BAISHYA AND 7 ORS	MR. K N CHOUDHURY MR. R SARMA MR. R M DEKA MR. D BORAH MR. D J DAS N GAUTAM MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH I.A.(Civil)/140/2024 in Review.Pet./1/2024	KANDARPA BAISHYA Versus KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/5118/2024 AT 10:30 A.M.	UTTARAN SOCIAL WELFARE SOCIETY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	MR. K BHATTACHARJEE(R-3) MRS S R DAS(R-3) MR P K KALITA(R-3) SC, GMC
WITHDRAWAL				
9	WP(C)/3552/2020 B/O	BADRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
17	WP(C)/5903/2024 AT 10:30 A.M.	BEGUM ZAN Versus UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
18	WP(C)/5611/2018 PART-HEARD, FIXED, WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/5717/2024 WITH LCR, BY SLIP	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/6570/2024 WITH LCR, BY SLIP	SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3814/2024 in WP(C)/6570/2024	SONA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/6656/2024 WITH LCR, BY SLIP	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
	WITH I.A.(Civil)/3866/2024 in WP(C)/6656/2024	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
22	WP(C)/6746/2024 WITH LCR, BY SLIP	ISHAB ALI @ ISAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

WITH
[I.A.\(Civil\)/3928/2024](#)
in WP(C)/6746/2024

ISHAB ALI @ ISAB ALI
Versus
THE UNION OF INDIA AND 5 ORS.

MS. D GHOSH
LEGAL AID COUNSEL

GA, ASSAM
DY.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

23 [WA/7/2025](#)
B/O

M/S AASRAY FOODS PVT LTD AND ANR
Versus
THE STATE OF ARUNACHAL PRADESH
AND 3 ORS

MR. SURAJIT DUTTA
MR. P SENGUPTA
MS. I DAS
MR. I LAHIRI

SC, A P

WITH
[I.A.\(Civil\)/76/2025](#)
in WA/7/2025

M/S AASRAY FOODS PVT LTD AND ANR
Versus
THE STATE OF ARUNACHAL PRADESH
AND 3 ORS (A)

MR. SURAJIT DUTTA
MR. P SENGUPTA
MS. I DAS
MR. I LAHIRI

SC, A P

24 [WA/8/2025](#)
B/O

M/S AASRAY FOODS PVT LTD AND ANR
Versus
THE STATE OF ARUNACHAL PRADESH
AND ANR (B)

MR. SURAJIT DUTTA
MR. P SENGUPTA
MS. I DAS
MR. I LAHIRI

SC, A P

WITH
[I.A.\(Civil\)/77/2025](#)
in WA/8/2025

M/S AASRAY FOODS PVT LTD AND ANR
Versus
THE STATE OF ARUNACHAL PRADESH
AND ANR

MR. SURAJIT DUTTA
MR. P SENGUPTA
MS. I DAS
MR. I LAHIRI

SC, A P

ORDERS

25 [W.P.\(CrI.\)/23/2024](#)
PART-HEARD, FIXED

SIEMTHANG HMAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MS. D GHOSH
MS N DEKA
MS A HUSSAIN
MR I CHAKMA
MR. S. K. CHAKMA
MR A.K. HAJONG
MR. D K AGARWALA
MR. COLIN GONSALVES

GA, ASSAM

WITH
[I.A.\(Civil\)/2363/2024](#)
in W.P.(CrI.)/23/2024

SIEMTHANG HMAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MS. D GHOSH
MS. D GHOSH
MS N DEKA
MS A HUSSAIN
MR I CHAKMA
MR. S. K. CHAKMA
MR A.K. HAJONG
MR. D K AGARWALA

GA, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(CrI.)/96/2024 WITH LCR 2 FILES. P.B-2. FIXED. in CrI.A./29/2024	NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./29/2024	NITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MS N HASSAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

HEARING

12	CrI.A./419/2019 5 Y 4 M 12 D :WITH LCR 3 FILES . P.B-2. FIXED.	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
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COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
7	I.A.(Civil)/3340/2024 BY SLIP in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
8	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/456/2021 PART-HEARD, FIXED WITH RECORDS	RAMENDRA NATH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA (P-1,4) MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
37	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
38	WP(C)/760/2019 FIXED	CT/KAHAR PINTU RANJAN DEB Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR H GUPTA (C.G.C., R1-R3) ASSTT.S.G.I.
BAIL HEARING (BA)				
39	Bail Appln./1564/2024 WITH SCANNED COPY OF RECORDS, FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
40	WITH Bail Appln./1868/2024	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
26	WP(C)/7078/2024 FIXED	APU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
27	WP(C)/117/2025 B/O	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WP(C)/121/2025 B/O	MAMTA DEVI JAIN Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S C KEYAL MR R K MOUR M DEKA MS. N KAKATI K JAIN	SC, GMC SC, G M D A
- FOR ORDERS -				
29	I.A.(Civil)/72/2025 (CONNECTED WITH ITEM NO.7 IN THE DAILY LIST) B/O in WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	Arb.P./28/2024 FIXED	NEHA BUILDERS Versus JONALI KALITA	MS N SAIKIA R BARMAN	MR B PATHAK MR. M SHARMAH
31	WP(C)/6644/2024 FIXED	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
32	Arb.P./25/2024 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
33	WP(C)/6963/2024 FIXED	DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
63	Bail Appln./3808/2024 B/O	RAJU MONDAL Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
64	Bail Appln./3812/2024 B/O, WITH BA/3080/2024 (D/O)	ANARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
MOTION (BA)				
65	Bail Appln./69/2025 B/O	JOGESH BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
66	Bail Appln./73/2025 B/O	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
MOTION				
67	AB/24/2025 FIXED, CONNECTED WITH ITEM NO. 52 OF THE DAILY CAUSE LIST	SADEKUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
68	AB/63/2025 B/O	TARUN CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
69	AB/69/2025 B/O	KAMAKHYA BHARALI Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
ADMISSION				
70	Crl.Pet./212/2024 WITH LCR 1 FILE (SCANNED), B/O	INZAMAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN	MS. M. KHATUN (R-2,3) PP, ASSAM
71	Crl.A./404/2024 FIXED, WITH OFFICE NOTE	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	MR. M HUSSAIN (INFORMANT) MR. R I MONDAL (INFORMANT) MR A.K. MOLLAH (INFORMANT) PP, ASSAM
	WITH I.A.(Crl.)/1179/2024 in Crl.A./404/2024	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	PP, ASSAM

72	WITH Crl.A./417/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN AKHINUR ISLAM	MR. M HUSSAIN(R-2) MR. R I MONDAL(R-2) MR A.K. MOLLAH (R-2) PP, ASSAM
73	Crl.Pet./1121/2024 WITH LCR 2 FILES (SCANNED), B/O	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	MR. L GOGOI (R-2) PP, ASSAM
74	Crl.A./6/2025 B/O	PULISH WARY AND ANR Versus THE STATE OF ASSAM	MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM
	WITH I.A.(Crl.)/11/2025 in Crl.A./6/2025	PULISH WARY AND ANR Versus THE STATE OF ASSAM	MR G BHARADWAJ	PP, ASSAM

BAIL HEARING (BA)

75	Bail Appln./3841/2024 FIXED, WITH OFFICE NOTE	JAMANUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
76	Bail Appln./3939/2024 FIXED, WITH SCANNED COPY OF LCR	UTPAL DEKA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
77	Bail Appln./3959/2024 FIXED	BHUBAN SARMAH ALIAS SHARMA ALIAS GHIMIRE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
78	Bail Appln./26/2025 FIXED	BHARAT CHETRY Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM

ORDERS

79	I.A.(Crl.)/13/2025 B/O in Crl.A./8/2025 WITH Crl.A./8/2025	SAHARBANU BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH (P-1,2) MS F INTAZ (P-1,2)	PP, ASSAM
		SAHARBANU BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH (P-1,2) MS F INTAZ (P-1,2)	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	CRP(IO)/265/2024 FIXED	KINGSHUK ADHIKARI Versus DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA
ORDERS				
20	I.A.(Civil)/3903/2024 FIXED (AT 3:00 PM) in CRP(IO)/406/2024	M/S MAEYES PRIVATE LIMITED AND 2 ORS Versus DR. AMRIT KUMAR BARUAH	MR. B D KONWAR SR. ADV.	MR N N UPADHYAYA
	WITH CRP(IO)/406/2024	DR. AMRIT KUMAR BARUAH Versus M/S MAEYES PRIVATE LIMITED AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	MR. B D KONWAR SR. ADV. (R1-R3) MRS J M KONWAR (R1-R3) MR J SINGH (R1-R3) MS M ZOMUANPUJI (R1-R3) MR P DOLEY (R1-R3) MS S JAIN (R1-R3)
21	I.A.(Civil)/11/2025 FIXED in MACApp./359/2024	DHANANJAY SARKAR AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	K U AHMED	MR. A J SAIKIA
	WITH MACApp./359/2024 CAVT. NO. 06212/024,	NATIONAL INSURANCE COMPANY LIMITED Versus DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	MS. T KALITA(R-3) K U AHMED MR. R GOSWAMI (R-4) MS P SARMA MR. R J DAS (R-3) MRS S SAIKIA(R-3) MS. P BORTHAKUR(R-4) FOR CAVEATOR
HEARING				
22	Arb.A./2/2014 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MRS. A GAYAN MR.A DHAR

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

23	WP(C)/4901/2021 CAVT. NO.06002/021, PART-HEARD, FIXED	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2344/2021 in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
	WITH I.A.(Civil)/2345/2021 in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/1181/2023](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND
COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

WITH
[I.A.\(Civil\)/41/2025](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 11 ORS

MR. N BHARALI
MR A BHUYAN

GA, ASSAM
MR. N N B CHOUDHURY
MR. P K MEDHI
SC, APDCL
SC, REVENUE
SC, NEDFI

MOTION

24 [WP\(C\)/65/2025](#)
FIXED

M/S GPT-ISC (JV)
Versus
THE UNION OF INDIA AND 2 ORS.

MR. K N CHOUDHURY
N GAUTAM

DY.S.G.I.

25 [WP\(C\)/125/2025](#)
B/O

SURTHAM KHERSA
Versus
THE NORTH CACHAR HILLS
AUTONOMOUS COUNCIL AND 4 ORS

MR S BORTHAKUR
MR. S BOIRAGI

SC, N C HILLS

26 [WP\(C\)/127/2025](#)
B/O

MONKI CHAND HOJAI
Versus
THE NORTH CACHAR HILLS
AUTONOMOUS COUNCIL AND 4 ORS

MR S BORTHAKUR
MR. S BOIRAGI

SC, N C HILLS

27 [WP\(C\)/134/2025](#)
B/O

RABINDRA DAS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. P K ROYCHOUDHURY
MR. B RAHMAN

GA, ASSAM
SC, M A C
SC, FISHERY
SC, AFDC

ADMISSION

28 [WP\(C\)/7449/2023](#)
FIXED AT 2 P.M.

JUGAL KISHORE MAHANTA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. T DEURI
MR. M MAHANTA

SC, WATER RESOURCE

ORDERS

29 [Cont.Cas\(C\)/736/2023](#)
FIXED

NIREN CH TARAT
Versus
SANJIV SHYAM AND ANR
M/S INDIRA ENTERPRISE AND ANR
Versus
THE STATE OF ASSAM AND 4 ORS

MS. S B CHOUDHURY
MR. S K DAS
MS. Z R MAJUMDAR
MR. A CHAUDHURY
MR. A K BARUAH
MR. N MAHAJAN
MR. R A PRAMANIK

MR. D NATH
ADDL. SR. GA, ASSAM

30 [WP\(C\)/6994/2024](#)
FIXED

SC, HEALTH AND F W

WITH
[I.A.\(Civil\)/68/2025](#)
in WP(C)/6994/2024

M/S THE JANA ENTERPRISE
Versus
M/S INDIRA ENTERPRISE AND 4 ORS

MR. K N CHOUDHURY
MR. D J DAS
N GAUTAM

MR. B D KONWAR SR. ADV.
SC, HEALTH

HEARING

31 [WP\(C\)/5851/2014](#)
FIXED AT 2:00 P.M.

DIMBESWAR PATHAK
Versus
THE STATE OF ASSAM AND 3 ORS

MR.S P ROY
MR.A TALUKDAR
MR.K RAJBONGSHI
MS.B BAISHYA
MR.R P N SINGH

GA, ASSAM
SC, G M D A
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

ITEM NO. 2 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
30	Crl.Rev.P./333/2009 WITH LCR 5 FILES, FIXED	BHARAT CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
HEARING				
31	Crl.Pet./633/2012 FIXED	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
32	WITH Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
33	WITH Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
34	WITH Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM

35	WITH Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
36	WITH Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
37	WITH Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
38	WITH Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
39	WITH Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HER LADYSHIP,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./2109/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
10	Bail Appln./3806/2024 FIXED, WITH OFFICE NOTE	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB
11	Bail Appln./3908/2024 FIXED, WITH SCANNED COPY OF LCR	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
12	Bail Appln./20/2025 FIXED, CONNECTED WITH ITEM NO. 5 OF THE DAILY CAUSE LIST	ABDUR RAZZAK @ ABDUL RAZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
13	WITH Bail Appln./28/2025 WITH OFFICE NOTE	ABDUR RAZZAK @ ABDUL REZZAK AND 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
<u>ORDERS</u>				
14	I.A.(CrI.)/1220/2024 FIXED, IN BA/2970/2024 (D/O), WITH OFFICE NOTE in Bail Appln./2970/2024	CENTRAL BUREAU OF INVESTIGATION Versus MONALISHA DAS	BISWAJIT BARMAN	MR. M SAIKIA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
34	Crl.Pet./456/2024 PART-HEARD, WITH LCR, (BY SLIP), FIXED AT 2 PM	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./1781/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
36	Bail Appln./3650/2024 FIXED, WITH OFFICE NOTE	MUSTAFA NUR ALOM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR K HUSSAIN	PP, ASSAM
ORDERS				
37	Crl.Pet./430/2023 WITH LCR 1 FILE (SCANNED), B/O	MANAGING DIRECTOR, ASSAM INDUSTRIAL DEVELOPMENT CORP LTD Versus THE STATE OF ASSAM AND ANR	MR. P P DAS	PP, ASSAM
38	I.A.(Crl.)/1278/2024 IN Crl.Pet./1424/2024(D/O), B/O in Crl.Pet./1424/2024	ABDUL MAZID Versus THE STATE OF ASSAM	MR N ISLAM	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
11 RFA/60/2019 (AS FIRST ITEM), WITH LCR, FIXED	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
WITH I.A.(Civil)/1932/2019 in RFA/60/2019	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

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17)	MS. J R THAKUR	06-01-2025	To	10-01-2025
18)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
19)	MR. B BARMAN	08-01-2025	To	10-01-2025
20)	MR B K SINGH	06-01-2025	To	10-01-2025
21)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
22)	MR. S SHARMA	08-01-2025	To	10-01-2025

23)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
24)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
25)	MR. S R RABHA	20-01-2025	To	24-01-2025
26)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
88	WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 09/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR D C K HAZARIKA	06-01-2025	To	09-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(Civil)/3844/2024 BY SLIP, IN WP(C)/1053/2024 (D/O) in WP(C)/1053/2024	THE STATE OF ASSAM Versus BHUPESH CH DAS	DIPANKAR NATH Sr. GA, ASSAM	MR. K N CHOUDHURY MR B K MISHRA MR. D J DAS
21	I.A.(Civil)/74/2025 B/O in MACApp./593/2024 WITH MACApp./593/2024	MOHINI MOSHAHARY AND 3 ORS Versus RELIANCE GENERAL INSURANCE CO LTD RELIANCE GENERAL INSURANCE CO LTD Versus MOHINI MOSHAHARY AND 3 ORS	MR. R ALI MR H A AHMED MR. K K BHATTA	MR. K K BHATTA MR. R ALI (R- 1,3,4) MR H A AHMED(R- 1,3,4)
HEARING				
22	MFA/121/2013 WITH LCR, B/O	RAMESH and COMPANY Versus UNION OF INDIA and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 09TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 9]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM PRINCIPAL SEAT, GUWAHATI]

ADMISSION

1. W.P.(C)/217/2024 (FIXED)	NONGKU MEGU AND 12 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS.	KAMAL SAXENA 1 U BORI MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG	MUK PERTIN, SENIOR ADVOCATE, GA (AP), SC GAUHATI HIGH COURT
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